

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4952/2023

(Arising out of impugned final judgment and order dated 13-02-2023 in A482 No. 1007/2022 passed by the High Court of Judicature at Allahabad)

JAGDISH MOHAN

Petitioner(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

(IA No. 79264/2023 - EXEMPTION FROM FILING O.T.)

Date : 07-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Ms. Anita Tripathi, Adv.
Ms. K. R. Chitra, AOR

For Respondent(s) Mr. Ravindra Raizada, A.A.G.
Mr. Adarsh Upadhyay, AOR
Ms. Harshita Raghuvanshi, Adv.
Ms. Pallavi Kumari, Adv.
Ms. Pooja Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned senior counsel appearing for the respondents, list after four weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)